

(c) and (d) Accordingly, introduction of the integrated Bill in the Parliament is under consideration.

Bio-metric data base of MGNREGS workers

309. SHRIMATI VIPLOVE THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government plans to introduce a system of maintaining bio-metric data base of workers of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details of the factors which have necessitated the proposed move; and
- (c) by when bio-metric data base system will be launched?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The Ministry of Rural Development has formulated a concept for introduction of bio-metric attendance for workers of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

(b) The use of bio-metrics is contemplated to address need for greater accountability and transparency in implementation of MGNREGS and reduce irregularities and complaints relating to false entries in muster rolls, ghost and bogus workers, etc.

(c) No time limit has been fixed for launch of introduction of bio-metric attendance system.

Welfare programme volunteers

310. SHRI SANJAY RAUT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is considering to depute one welfare programme volunteer for every 40 village households for facilitating delivery of public services under various Government programmes to eligible rural households; and

(b) if so, the details thereof and by when it will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry of Rural Development has taken-up a Lab-to-Land Initiative for

enhancing the effectiveness of programme implementation through field level training of village based cadre of Bharat Nirman volunteers. Every Bharat Nirman volunteer is attached with a maximum of 40 village households for facilitating delivery of public services under various government programmes to eligible rural households. In the first phase, the initiative is being implemented in 79 Blocks from all over the country.

(MR. DEPUTY CHAIRMAN *in the Chair*.)

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. ...(*Interruptions*)... बाद में देखेंगे, पहले आप पेपर्स ले करने दीजिए ...(*व्यवधान*)...

PAPERS LAID ON THE TABLE

Reports and Accounts (2009-10) of National Institute of Naturopathy, Pune and related papers

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the National Institute of Naturopathy, Pune, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T.4622/15/11]
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

I MoU between Government of India and the Tyre Corporation of India Limited.

II MoU between Government of India and the Scooters India Limited.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- I. Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Tyre Corporation of India Limited, for the year 2011-12. [Placed in Library. See No. L.T.4576/15/11]